

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DEEPFACTOR INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	DEEPFACTOR INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	26 August 2022
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Bangalore
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2022FTC165435
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Cabin No. 11 WS-05, Flat No. 401 Eden Park, Golden Square Business Centre 20/14 Vittal Mallya Road, Mahatma Gandhi Road, Bangalore, Bangalore North, Karnataka, India, 560001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23 March 2026
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Vasudevan Gopu Address: G.V. enclave, 18/30, Ramani Street, K.K. Pudur, Saibaba Colony (4 th right opp. Road to Saibaba Colony Hotel Annapoorna Road), Coimbatore – 641038, Tamil Nadu, India. Email: vasudevangopu.ip@gmail.com, vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	22 April 2026

Notice is hereby given that Deepfactor India Private Limited has commenced voluntary liquidation on **23 March 2026**.

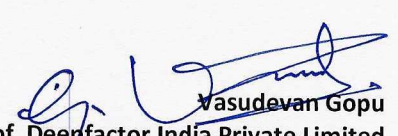
The stakeholders Deepfactor India Private Limited are hereby called upon to submit a proof of their claims, on or before **22 April 2026** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24-03-2026
Place: Coimbatore




Vasudevan Gopu
Liquidator of Deepfactor India Private Limited
Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849
AFA No: AA2/10849/02/300627/204281 valid till 30.06.2027

